

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 98(ND)/216

CA NO.

CORAM:

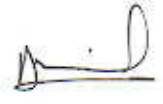
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE COMPANY Ashish Kuebhal & Ors.
V/s.
Ms/ Manila Resorts Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rakash Kumar	Adv	R-2- R-8	
2.	Ritpal Nigam	Adv	R-2- R-8	
3.	ALOK SINGH	ADV	Respondent 1	} 
4.	TANIMA GAUR	ADV	"	
5.	Animesh Singh Adv.		Petitioner	
6.	Chetan Sharma Sr. Adv		Respondent 1	

Order

For orders see order in CP 78(ND)/2016